NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(14) C.P.(IB)- 1676(MB)/2017

CORAM: Present :SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2018

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.
V/s.
Naik Business Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. It is stated that some Settlement talks are going on, however, the Respondent debtor is directed to communicate the same to the Petitioner, without prejudice to the legal rights.
3. Thereafter the matter is listed on **15.06.2018**.

SD/-
M. K. SHRAWAT
Member (Judicial)

10.05.2018.
Gajanan